

**GOVERNMENT OF INDIA
MINISTRY OF HOME AFFAIRS**

**LOK SABHA
UNSTARRED QUESTION NO. 2291**

TO BE ANSWERED ON THE 15TH MARCH, 2022/ PHALGUNA 24, 1943 (SAKA)

WOMEN IN PRISONS

2291. SHRI RAVIKUMAR D.:

Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether the Government has made any effort to persuade the States to implement the recommendations of the report of the Ministry of Women and Child Development titled Women in Prisons was to provide better hygiene, health and sanitation in prisons;

(b) if so, the details thereof and if not, the reasons therefor; and

(c) whether the Government is considering a further broader study on the hygiene and sanitation inside women's prisons, if so, the details thereof?

ANSWER

**MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS
(SHRI AJAY KUMAR MISHRA)**

(a) to (c): The Ministry of Home Affairs (MHA) has forwarded the report titled 'Women in Prisons' prepared by the Ministry of Women and Child Development to all States and Union Territories (UTs) in November, 2018 for their careful perusal and implementation of the suggestions contained therein for the welfare of women inmates. States and UTs have been advised to ensure that the recommendations made in the report are duly implemented and better living conditions are provided to women inmates.

‘Prisons’/‘persons detained therein’ is a State subject under Entry 4 of List II of the Seventh Schedule to the Constitution of India. Administration and management of prisons and prisoners is the responsibility of State Governments, who are competent to take appropriate steps for providing better hygiene, healthcare and sanitation facilities in prisons. Improving and upgrading the health and hygiene facilities in prisons is a continuous and on-going process. MHA has been supplementing the efforts of the States and UTs in this regard. Model Prison Manual 2016 prepared and circulated by MHA to all States and UTs has Chapters on ‘Women Prisoners’, ‘Medical Care’ and ‘Maintenance of Prisoners’, etc. which inter-alia, provides guidance to States for providing hygiene, healthcare and sanitation facilities to prisoners, including women prisoners. The Ministry of Home Affairs has also issued various advisories to the States & UTs from time to time to adopt appropriate measures to improve the health care facilities in prisons. States have been advised to ensure that basic facilities such as food, sanitation and healthcare are provided to women inmates. These advisories are available on MHA’s website: <https://mha.gov.in>.
